

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 10th May, 2023.

No. LJ (B) 92/93/338 – In the interest of public service and in exercise of the powers conferred by sub-section (2) of section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint the following officers as the Additional District Magistrate within West Garo Hills District –

1. Smt. Tangchiring K. Sangma, MCS, Additional Deputy Commissioner.
2. Shri. Dolrich Berin G. Momin, MCS, Additional Deputy Commissioner.
3. Smt. Winje Rosalie G. Momin, MCS, Additional Deputy Magistrate.
4. Shri. Saljong R. Marak, MCS, Additional Deputy Magistrate.
5. Shri. Albert G. Momin, MCS, Additional Deputy Magistrate.

This notification shall come into immediate effect until further orders.



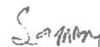
(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 92/93/338 -A,
Copy forwarded to:-

Dated Shillong, the 10th May, 2023.

1. The District Magistrate, West Garo Hills District, Tura with reference to your letter No. TEC/GEN/1/2018/VOL-II/121, dated 17.04.2023.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. ✓ DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
